

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 21.1.05

Registration No. CCP 53/04

Atulya Verma

Applicant (s)

VERSUS

Prasad et al.

Respondent (s)

19.1.05

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

19/01/2005

Applicant by Shri V. Tripathi
on behalf of Shri S. Paul.

Respondents by Shri S.P. Singh.

The learned counsel for the applicant in OA No. 40/2002 has stated that this contempt petition has become infructuous as the orders given by the Tribunal on 17/02/2004 have been complied with.

In view of the above, this CCP is disposed of as infructuous. Notices issued are discharged.

Sd/—

(Madan Mohan)

JM

Sd/—

(M.P. Singh)

VC



Issued
on 24.01.05

सत्यमेव जयते
मिनिम
उपरिस्थिति
DY REGISTRAR
केन्द्रित नगर, अतिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR